## RAJASTHAN HIGH COURT, JODHPUR ORDER

No: Estt/HC/2025/398

Pursuant to the Advertisement No. RHC/Exam.Cell/System Assistant/2023/2313 dated 18.12.2023 & Notice No. RHC/ExamCell/SA/2023/2313 dated 27.05.2025, Shri Rajendra Raj Purohit declared successful in the recruitment to the post of System Assistant is hereby appointed as Probationer Trainee in the establishment of Rajasthan High Court, on the fixed remuneration of Rs. 18500/per month initially for a period of two years from the date of joining as prescribed by the State Govt. vide its notification dated 30.10.2017:-

S. N.		Merit No.	Name of Candidate Shri.	Father's Name	Date of Birth	Gender	Cat./Sub. Cat.	Place of Posting
1.	11155	145	RAJENDRA RAJ PUROHIT	GOVIND RAM PUROHIT	20/03/1992	Male	EWS	JAISALMER

Appointment of above mentioned candidate is subject to following conditions:-

- 1. Appointment on the post of System Assistant is purely temporary in nature for a period of two years and the same will be extended further on the basis of work performance and conduct of the incumbent.
- 2. He shall not be allowed to join service until he provides required documents / affidavit / certificates which was / were not submitted by him at the time of documents verification.
- 3. Services of incumbent shall be liable to be terminated at any time without prior notice on the basis of statutory constraint / objection, if his services are not found satisfactory during the probation period of two years.
- 4. Appointment of incumbent would be liable to be terminated without prior notice, if adverse report or concealment of any relevant fact(s) is found in the Police verification of the candidate.
- 5. No Annual Grade Increment, allowances and honorarium shall be allowed to incumbent during the probation period.
- 6. The incumbent must submit medical fitness certificate as prescribed in Rule 10 of Rajasthan Service Rules, 1951 at the time of joining.
- 7. Incumbent is directed to join duties at the place of posting on or before 08.08.2025 failing which, his appointment order shall stand canceled automatically without any further notice.
- 8. Pay of the probationer trainee System Assistant will be fixed in the pay Matrix Level 08 (26300-83500) after successful completion of probation period and he will be entitled to get other allowances as per rules.
- 9. He will not get T.A. and joining time for this appointment.
- 10. Appointment of incumbent will also be subject to Rules and orders issued by the State Govt. from time to time.
- 11. Appointment of incumbent will also be subject to outcome of litigations pending before Hon'ble Court.

By Order

Signature

247-2025

Registrar (Admn.)

Date: 24/07/2025

Date: 24/07/2025

Copy forwarded to the following for information and necessary action through whatsapp/email:-

- 1. Registrar(Admn./Exam./Class./CPC/Rules/Vig/Writs/OSD(F&I)/OSD, Rajasthan High Court, Jodhpur / Jaipur Bench, Jaipur.
- 2. The Director, Rajasthan State Judicial Academy, Jodhpur.
- 3. District & Sessions Judge, Jaisalmer.
- 4. Concerned Joint Registrars / Dy. Registrars, Rajasthan High Court, Jodhpur / Jaipur Bench, Jaipur.
- 5. Senior Librarian / Concerned Assistant Registrars, Rajasthan High Court, Jodhpur/ Jaipur Bench, Jaipur.
- 6. Confidential Section, Rajasthan High Court, Jodhpur.
- 7. Computer Cell, RHC, Jodhpur with the direction to upload on the official website of the Rajasthan High Court.
- 8. Leave Clerk / Bill Clerk /Budget/ GPF / S.I. Clerk Rajasthan High Court, Jodhpur/ Jaipur Bench, Jaipur.
- 9. Concerned Shri Rajendra Raj Purohit S/o Shri Govind Ram Purohit R/o Jagarwal Was, Village- Khakharwara, Sirohi-307023 (e-mail: rajendrarajpurohit1992@gmail.com)

10. Personal file.

Registrar (Admn.)